

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 106 of 2016**

Dated :14<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

**In the matter of :**

M/s Green Energy Association ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms.MandakiniGhosh  
Ms.RitikaSinghal

Counsel for the Respondent(s) : Mr.C.K. Rai  
Mr. Paramhans for R-1  
  
Ms.SuparnaSrivastava for R-2  
  
Mr.Rajiv Shankar Dwivedi  
Mr.S.K. Sarkar  
Mr. N. Nayak R-3  
  
Ms. Divya Chaturvedi for R-4

**ORDER**

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No. 1; Ms. Suparna Srivastava takes notice on behalf of Respondent No.2; Mr. Rajiv Shankar Dwivedi takes notice on behalf of Respondent No.3 and Ms. Divya Chaturvedi takes notice on behalf of Respondent No.4. Notice be

issued to the other respondents returnable on 03.08.2016. Dasti, in addition, is permitted.

List the matter on **03.08.2016.**

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*